

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/87/2019

Dated: 24<sup>th</sup> September 2019

## PRESS NOTE

**Subject: Schedule for bye-election to fill one casual vacancy in the 45-Satara Parliamentary Constituency of Maharashtra-Regarding.**

There is one vacancy in the 45-Satara Parliamentary Constituency of Maharashtra which needs to be filled up:

Sl.No.	Name of State	Number and Name of Parliamentary Constituency
1.	Maharashtra	45 - Satara

After taking into consideration various factors like local festivals, electoral rolls, weather conditions etc., the Commission has decided to hold bye-elections to fill this vacancy as per the programme mentioned as under:

Poll Events	Schedule
Date of Issue of Gazette Notification	27.09.2019 (FRIDAY)
Last Date of Nominations	04.10.2019 (FRIDAY)
Date for Scrutiny of Nominations	05.10.2019 (SATURDAY)
Last Date for Withdrawal of candidatures	07.10.2019 (MONDAY)
<b>Date of Poll</b>	<b>21.10.2019 (MONDAY)</b>
Date of Counting	24.10.2019 (THURSDAY)
Date before which election shall be completed	27.10.2019 (SUNDAY)

### **1. ELECTORAL ROLL**

The Electoral Rolls for the aforesaid Constituency w.r.t 01.01.2019 as the qualifying date has been finally published.

## **2. ELECTRONIC VOTING MACHINES (EVMs) and VVPATs**

The Commission has decided to use EVMs and VVPATs in the bye-election in all the polling stations. Adequate numbers of EVMs and VVPATs have been made available and all steps have been taken to ensure that the polls are conducted smoothly with the help of these machines.

## **3. IDENTIFICATION OF VOTERS**

In consonance with the past practice, the Commission has decided that the voter's identification shall be mandatory in the aforementioned election at the time of poll' Electoral Photo Identity cards (EPIC) shall be the main document of identification of a voter. However, in order to ensure that no voter is deprived of his/her franchise, if his/her name figures in the electoral rolls, separate instructions will be issued to allow additional documents for identification of voters at the time of poll in the said election.

## **4. MODEL CODE OF CONDUCT**

The Model code of conduct shall come into force with immediate effect in the district(s) in which the whole or any part of the Parliamentary & Assembly constituency going for election is included, subject to partial modification as issued vide Commission' s instruction No. 437/6/1NST/2016-CCS, dated 29<sup>th</sup> June, 2017 (available on the commission's website). The Model code of conduct shall be applicable to all candidates, political parties and the state Government concerned. The Model code of conduct shall also be applicable to the Union Government for the district of the State concerned.

All the instructions issued for General Elections to Legislative Assemblies of Haryana & Maharashtra shall also be applicable to the aforementioned Bye-election.

**Sd/-**

**(SUMIT MUKHERJEE)  
PRINCIPAL SECRETARY**